

**Purchase of Airbus-300 Planes**

823. SHRI GAURI SHANKAR RAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) how many Airbus-300 planes have so far been purchased by the Indian Airlines;

(b) when were the orders for each plane purchased so far placed;

(c) when each plane was delivered by the manufacturers; and

(d) whether Government propose to purchase any more Airbus planes?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Three.

(b) Indian Airlines entered into a Purchase Agreement with M/s. Airbus Industries for purchase of three Airbus A300 B2 aircraft on 31-12-1974. The Agreement was signed subject to the approval of the Government of India and Indian Airlines making financing arrangements acceptable to the Government of India for meeting the foreign exchange cost of the project. Consequent upon the approval of the Government of India, the order was confirmed on 29-4-1975.

(c) The three Airbus A300 B2 aircraft were delivered on the dates indicated below:—

(1) VT-EDV—31st October, 1976.

(2) VT-EDW—29th November, 1976.

(3) VT-EDX—29th December, 1976.

(d) Although Indian Airlines have the option for purchase of three more Airbuses, there is no proposal for purchase of more Airbuses at present.

**Request from Kerala Government to export more quantity of Rubber**

824. SHRI G. M. BANATWALA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Government of Kerala has recently requested the Central Government to allow export of more quantity of rubber;

(b) if so, how much more quantity has been asked for; and

(c) the decision of the Central Government in the matter?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) to (c). Government of Kerala has requested for export of surplus quantities of rubber. However no specific quantity has been mentioned. The question of allowing export of surplus rubber during the current year is under active consideration.

**Expenditure incurred by AIR India on Sales Promotion**

825. SHRIMATI RENUKA DEVI BARKATAKI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the total expenditure incurred by Air India under the head "Sales Promotion" during the years 1974-75, 1975-76 and 1976-77;

(b) what is the nature of expenditure under this head; and

(c) who is the person authorised to sanction this expenditure?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) The expenditure incurred by Air-India under